

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated : 27th May, 2022

No. 230 A : On being relieved of their present assignment, the services of Ms. Kajal Jhamb, Addl. District and Sessions Judge, Patna, Sri Alok Gupta, Addl. District and Sessions Judge, Muzaffarpur and Sri Kishore Kunal, Sub Judge-cum-ACJM, East Champaran at Motihari are placed at the disposal of the State government in the Department of General Administration, Patna on their appointment as Addl. Director, Deputy Director and Assistant Director (R&Tr.) respectively in Bihar Judicial Academy, Gaighat, Patna on deputation basis for a maximum period of three years.

By order of the High Court,

Sd/- A.K. Jha

Registrar General

Memo No. 32533 - 32536/Dated, Patna the 27th May, 2022
XIX-65-2022

Copy forwarded to the District & Sessions Judges, Patna, Kaimur at Bhabhua, Muzaffarpur & East Champaran at Motihari with a direction to make over charge of their offices at respective stations on receipt of the notification of the State Government in the Department of General Administration, Patna, appointing them as Addl. Director, Deputy Director and Assistant Director (R&Tr.) in Bihar Judicial Academy, Patna and to join their new assignment soon thereafter in consultation with Director, Bihar Judicial Academy, Patna.

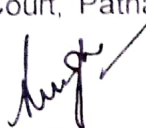
By order of the High Court,

Sd/- A.K. Jha

Registrar General

Memo No. 32537 - 32550/Dated, Patna the 27th May, 2022

Copy forwarded to the Principal Secretary to the Government of Bihar, Department of General Administration, Patna with reference to his Department's notifications no. 8221, 8222 & 8223 dated 26.05.2022 / Secretary to the Government of Bihar, Law Department, Patna / The Accountant General, Bihar, G.E. 7, Birchand Patel Marg, Patna / Under Secretary to the Govt. of Bihar, Finance Deptt. (P.C.F.C.-III), Old Secretariat, Patna-15 / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Budh Marg, Patna / Registrar (Administration), Patna High Court, Patna / Registrar I.T.-cum-C.P.C., Patna High Court, Patna / Registrar (Estab.), Patna High Court, Patna / Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / S.O. I/c J.O.S.R.R., Patna High Court, Patna / S.O. I/c Statistical Section, Patna High Court, Patna / S.O. I/c A.D. (Misc.) Section, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information.


Registrar General